

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Miscellaneous Application No.200/294/2017

(in OA 200/601/2012)

Jabalpur, this Thursday, the 22nd day of March, 2018

HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Ku. Sunita Choudhary, D/o Late Ramprasad, aged about 44 years,
C/o Smt. Kalpana Chourasia, 112, Kavardha House Cantt., Near
2nd Bridge, Jabalpur – 482001 (M.P) **-Applicant**

(By Advocate – Shri Ajay Gupta, proxy counsel of Shri S.K.
Nandy)

V e r s u s

1. Sr. Audit Officer (Administration), West Central Railway,
Indira Market Road, Jabalpur – 482001 (M.P.).

2. Principal Director of Audit, Central Railway, C.S.T, Mumbai –
400001 (M.H).

3. Manager, Bank of India, Katni Branch, 17/358, Subhas Showk,
Katni (M.P.) 483501 **-Respondents**

(By Advocate – Shri P. Shankaran for respondents Nos.1 & 2)

ORDER (O R A L)

In compliance of our order dated 27.02.2018, the respondent No.3 has placed on record the necessary information, which was sought by FA & CAO, Central Railway, Mumbai vide letter dated 17.07.2015 (Annexure R-2/3).

2. On perusal of information dated 08.03.2018 from the respondent No.3, it is observed that the copy of this information has also been marked to FA & CAO (Pension), West Central Railway, Jabalpur.

3. Accordingly, this MA is disposed of with a direction to respondents Nos.1 & 2 to supply copy of letter dated 08.03.2018 to FA & CAO (Pension), West Central Railway, Jabalpur. It is expected that the FA & CAO (Pension), West Central Railway, Jabalpur shall take the necessary steps expeditiously preferably within two months.

(Ramesh Singh Thakur)
Judicial Member

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